

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 44/2013

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th September, 2016, 10.30 A.M

Name of the Company	Dilip Kumar Chowdhury & Ors. -Versus- Dynamic Herbikem India Pvt. Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

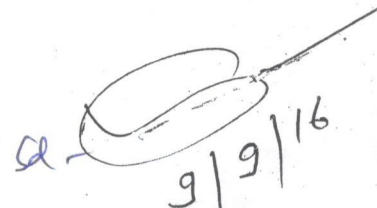
ORDER

None is present from either side. On the previous date i.e. on
08/08/2016 none was present.

Petition is dismissed for default.



(S. Vijayaraghavan)
Member (T)



(Vijai Pratap Singh)
Member (J)